

**CENTRAL ADMINISTRATIVE TRIBUNAL****CHANDIGARH BENCH****O.A. No.060/00196/2020**Chandigarh, this the 3rd of March, 2020**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)**

Kulwinder Singh son of Sh. Kashmir Singh, age 27 years
Resident of Village Chhema Kala, P.O. Barwala, Tehsil Patti,
District Tarn Taran- 143416.

....Applicant

(BY: MR. MUKESH K. BHATNAGAR, ADVOCATE)

Versus

1. Union of India through the Secretary to the Government of India, Ministry of Communication and I.T. Department of Post, Dak Bhawan, New Delhi.
2. Postmaster General Punjab, West Region, Sector 17, Chandigarh – 160017.
3. Director Postal Services, Punjab West Region, Sector 17, Chandigarh – 160017.
4. Senior Supdt. Of Post Offices, Amritsar Dn., Amritsar, 143001.

... .Respondents**O R D E R(Oral)****SANJEEV KAUSHIK, MEMBER (J):**

1. The solitary prayer made in this O.A. is for issuance of a direction to the respondents to decide the appeal dated 13.03.2019 (Annexure A-2) of the applicant, which as per the submission of learned counsel, is pending consideration.



2. Considering the limited prayer of the applicant, as noticed herein above, I dispose of the O.A., in limine, with a direction to the Appellate Authority to decide the indicated appeal in accordance with law by passing a reasoned and speaking order within a period of one month from the date of receipt of a certified copy of this order. If the said appeal has already been decided, a copy of the order passed thereon be duly communicated to the applicant.

(Sanjeev Kaushik)
Member (J)

Place: Chandigarh

Dated: 03.03.2020

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